

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

5. CA 173/2022 in CP/91(MB)2022

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

**NAME OF THE PARTIES: Litesh Jethani**  
**V/s**  
**Trip Navigator Private Limited**

**APPEARANCE :**

**CA 173 of 2022**

**FOR THE APPLICANT**

**: Adv. Kunal Kanungo**

**FOR THE RESPONDENT**

**: Adv. Nausher Kohli**

**Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4) of Companies Act,  
2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**CA 173 of 2022:-** Heard, Counsel for the Applicant for a considerable time. List this matter for further hearing on **13.02.2023**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

18.01.2023

ANKIT

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**